raise the limit of exemption from industrial licensing to Rs. 5 crores in view of the escalating project costs; and

(b) whether Government are also drawing up the list of industries to be delicensed?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir. But no final decision has been taken.

(b) No, Sir.

Belgian Metal Working Industry

1881. SHRI R. R. MORARKA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Belgian Metal Working Industry has expressed its readiness for tie-ups with the Indian firms; and

(b) if so, what is the progress made in this regard?

THE MINISTER OF INDUS1RY (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir.

(b) Contacts have been established between the Belgian Metal Working Industry and various Indian organisations for cooperation in specific areas of engineering industry. These, include telecommunication, refrigeration plants, textile machinery, chemical process plants, industrial valves, hydraulic turbines etc.

Unauthorised trespass into border area of Jammu and Kashmir

1882. SHRI DHARAM CHANDER PRASHANT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of saboteurs, spies and smugglers, separately who had trespassed into Jammu and Kashmir State in 1982;

(b) what measures have been taken to check such unauthorised entrance into the State; and (c) the number of saboteurs killed in encounter with the B.S.F, in 1982 in Jammu border area?

THE MNISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (c) The information is being ascertained and will be laid on the Table of the House.

Communal riots in the country

1883. SHRI N. P. CHENGALRAYA NAIDU: SHRI NAND KISHORE BHATT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there have been large number of communal riots in Bihar, Trivandrum and various other parts of the country during November-December, 1982 and also in 1983;

(b) whether in Trivandrum the communal riots took place frequently during 1982;

(c) whether the Home Minister and the Defence Minister visited the riot affected areas;

(d) if so, what was their assessment;

(e) what help was provided to the States by the Centre to deal with the riots; and

(f) the number of cases in which army was called to maintain peace at these places?

THE MINISTER OF STATE ^TN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) There have been some communal incidents in Trivandrum and some other places in the country during November, December, 1982 and 1983. There were no serious incidents in Bihar during that period.

(b) No, Sir.